

NATIONAL COMPANY LAW TRIBUNAL  
MUMBAI BENCH, MUMBAI

C.S.A. No.390/(MAH)/2017

CORAM:

Present: SHRI M. K. SHRAWAT  
MEMBER (J)

ATTENDENCE-CUM-ORDER SHEET OF THE HEARING OF MUMBAI BENCH OF  
THE NATIONAL COMPANY LAW TRIBUNAL ON 20.04.2017

NAME OF THE PARTIES: Standard Ennore (Projects) Pvt Ltd.

SECTION OF THE COMPANIES ACT: 391 to 394 of the Companies Act 1956 and  
230 to 232 of the Companies Act, 2013.

S. No.	NAME	DESIGNATION	SIGNATURE
	Ahmed Chunawala	Adv	Ahmed

**ORDER**

1. Ld. Advocate Ahmed Chunawala, Present for Applicant.
2. The application is allowed, vide separate order.

**Date : 20<sup>th</sup> April, 2017.**

*M. K. Shrawat*  
**M. K. Shrawat**  
**Member (Judicial)**